



SL. No.104

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II

Video Conference

CORAM: HON'BLE BHASKARA PANTULA MOHAN, -MEMBER (J)
CORAM: HON'BLE DR. BINOD KUMAR SINHA, -MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 16.06.2022 AT 10:30 AM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/280/2021
NAME OF THE COMPANY	Preca Solutions India Pvt Ltd
NAME OF THE PETITIONER(S)	Teemage Builders Pvt Ltd
NAME OF THE RESPONDENT(S)	Preca Solutions India Pvt Ltd
UNDER SECTION	9 of IBC

ORDER

Learned Counsel for the Operational Creditor appeared via video conference.

In view of settlement arrived at between the parties and copy of the settlement memo has been filed by the Operational Creditor, the CP(IB)/280/2021 stands closed.

-Self

MEMBER (T)

Ajay

SDI-

MEMBER (J)